NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON ロターロネー「ユ

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

265 /16

PETITION NUMBER

: TP 115/17

NAME OF THE PETITIONER (S)

NANJUNDESHWARA CABLE NETWORK : ALL DIGITAL NETWORK INDIALTD.

NAME OF THE RESPONDENT (S)

U33(e)

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

Aggra He

UNDER SECTION

PHONE NUMBER

REPRESENTATION BY WHOM

9845324707 ASHODA H-C

Petitions

Shri Ashoka H.C., Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 24.03.2017.

MEMBER (J)

MEMBER (T)